

थे और राज्य पुलिस का एक कांस्टेबल मारा भी गया था ।

(ख) इस सम्बन्ध में तीन व्यक्ति गिरफ्तार किए गये हैं और उनके विरुद्ध आपराधिक अभियोग दर्ज किये गये हैं । मामलों की जांच की जा रही है ।

बनिहाल के निकट पाकिस्तानियों की गिरफ्तारी

7881. श्री श्रीचन्द्र गोयल : क्या गृह-कार्य मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या यह सच है कि मार्च 1968 में काश्मीर में बनिहाल कस्बे के आस पास के क्षेत्रों में कुछ पाकिस्तानी राष्ट्रियों को गिरफ्तार किया गया था और उनके पास से कई विदेशी हथियार, वायरलैस सेट और ट्रांसमीटर वरामद किये गये थे ; और

(ख) यदि हां, तो कितने व्यक्ति गिरफ्तार किये गये थे और उन से बरामद की गई बस्तुओं का व्योरा क्या है ?

गृह-कार्य मन्त्रालय में राज्य मन्त्री (श्री विद्याचरण शुक्ल) : (क) जी नहीं, श्रीमान् ।

(ख) प्रश्न नहीं उठता ।

National Fitness Corps Employees

7882. SHRI SURAJ BHAN : Will the Minister of EDUCATION be pleased to state :

(a) the number of employees of the National Fitness Corps Organisation eligible for quasi-permanency on the 1st March, 1968 ;

(b) the number of National Fitness Corps employees declared quasi-permanent on that date ;

(c) the number of eligible National Fitness Corps employees not declared quasi-permanent on that date and the reasons therefor ; and

(d) the steps proposed to be taken for accelerating the award of quasi-permanency to the eligible National Fitness Corps employees ?

THE MINISTER OF STATE IN THE MINISTRY OF EDUCATION (SHRI BHAGWAT JHA AZAD) : (a) 6,268.

(b) 3,155.

(c) 3,113 ; out of these 1750 became eligible only during 1967. The cases of the rest are pending completion of their documents.

(d) High priority has been given to complete documents and to expedite this work.

National Highways in Madras State

7883. SHRI KAMALANATHAN : Will the Minister of TRANSPORT AND SHIPPING be pleased to furnish the figures of expenditure or allotment during the last twelve years for the country as a whole and for the Madras State in respect of the following schemes ;

(i) for original works on National Highways ;

(ii) for works on Roads other than National Highways financed by Government of India under E. & I. Scheme ; and

(iii) for works financed from the Central Road Fund (Ordinary) Reserve ?

THE DEPUTY MINISTER IN THE MINISTRY OF TRANSPORT AND SHIPPING (SHRI BHAKT DARSHAN) : (i) to (iii). A statement containing the required information is laid on the Table of the House. [Placed in Library, See No. LT-959/68].

Bridges on National Highway No. 47

7884. SHRI KAMALANATHAN : Will the Minister of TRANSPORT AND SHIPPING be pleased to state :

(a) whether it is a fact that the old arch bridges across Cauvery and Bhavani on National Highway No. 47 near Kumarpalayam in Madras State have already shown signs of cracks and some spans have sunk ;

(b) whether there is any proposal to reconstruct the bridges ; and

(c) if so, when, and if not the reasons therefor ?

THE DEPUTY MINISTER IN THE MINISTRY OF TRANSPORT AND SHIP-